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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 08/KB/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M.

Name of the Company Under Section		Atul Kumar Sultania & Ors-Vs-Ghata Balaji Rasayan sales Pvt Ltd & Ors. 241/242		
1.	DN Sharm	a, Adu	1	
2. 3. 4.	Nimalya Soisti Ray,	Dasgripla, Ndr Adv. Nipan, Adv.	J for petitions	Show 1/2/18
1,	Ricky Mainex	Ray) For Bose)	vres. 143	Ricmy Ray 01. 02-18
1. K	oughik Saha		er Respondent N.2, 4, 5 and	26 Dala 1.2.18

Ld. Counsel for the petitioner as also Ld. Counsel for the respondent No.1 are present.

Ld. Counsel appearing for the petitioner submitted that the process of settlement has been failed. Both sides are directed to file their written submissions within 15 days.

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I.A.s will be taken up along with the main C.P.

List on 07.03.2018 for hearing.

(Jinan K.R.)

Sd

Member (Judicial)

9d (V.P. Singh) Member (Judicial)